

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:219

ANSWERED ON:07.12.2005

INDO-EU SUMMIT

Panda Shri Prabodh;Ponnuswamy Shri E.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Sixth Indo-European Union Summit was held in Delhi recently;
- (b) if so, the details of the said Summit;
- (c) whether several agreements were signed on the occasion;
- (d) if so, the details in this regard;
- (e) whether a declaration to fight terrorism was also made during the Summit;
- (f) if so, the details thereof; and
- (g) the stand taken by EU with regard to the Indo-US pact on nuclear cooperation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH)

(a to (g) A Statement is placed on the Table of the House.

Statement referred to parts (a) to (g) of the Lok Sabha Starred Question No. 219 to be answered on 07.12.2005 regarding 'Indo-EU Summit'.

(a&b) Yes Sir. The Sixth India-EU Summit was held on September 7, 2005 in New Delhi. UK PM Tony Blair, in his capacity as President-in-office of the Council of Ministers of the EU led the EU Delegation. The Indian delegation was led by the Prime Minister. A comprehensive Joint Action Plan was adopted by the two sides to implement the India-EU Strategic Partnership. A Political Declaration was also issued on the occasion.

(c&d) India and EU initialed the Framework Agreement on cooperation in the Galileo Project on September 7. Galileo is a EU-led Satellite Navigation system aimed at providing more accurate and reliable service for growing global navigation needs.

(e&f) No Sir. However, the Political Declaration issued at the Summit, among other things, reaffirms condemnation by both sides of all acts of terrorism in all its forms and manifestations as criminal and unjustifiable, irrespective of motives. The two sides also agreed to undertake joint efforts to fight terrorism. In this regard India and the EU agreed to establish contacts between the respective Counter Terrorism Coordinators, work towards blocking access to terrorist financing and co-operate in the fight against money laundering.

(g) The EU does not have a common position on this subject.